

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 35

C.P. (IB)/806(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **BANK OF MAHARASHTRA V/s MRS. PRATIMA
PRAVINBHAI SHAH**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Revati S. Nansi a/w Adv. Meet Pandya i/b Kay Legal for Financial Creditor present through VC. Adv. Dharmesh S. Joshi i/b T. D. Joshi & Associates for the Respondents present through VC. Adv. Kartikee Korgaonkar for the Resolution Professional present through VC.

Ld. Counsel for the Personal Guarantor informs that they shall be filing the Reply to the Petition before 24.04.2024. List this matter on Board on **24.04.2024**.

- sd-

PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh